DELHI LEGISLATIVE ASSEMBLY REVISED LIST OF BUSINESS

Wednesday, 11th January, 2012/27 Paush 1933 (Saka) 2.00 P.M

Question Hour: Starred Questions as shown in the separate list to be asked and replies given.

2. **Special Mention (Rule 280):** Following Members to be raise matters under Rule 280:

1.Shri A Dayanand Chandela A	6. Shri Veer Singh Dhingan
2. Shri H.S.Balli	7. Dr. S.C.L.Gupta
3. Ch. Mateen Ahmad	8. Ch. Surender Kumar
4. Shri O.P.Babber	9. Shri Mohan Singh Bisht
5. Prof. Vijay Kumar Malhotra	10. Shri Jai Bhagwan Aggarwal

3. Adoption of Reports:

1. Shri Kanwar Karan Singh

Shri Sahab Singh Chauhan

to move the following motion:

"That this House agrees with the Ninth Report of Business Advisory Committee presented on 10th January, 2012".

2. Shri Kanwar Karan Singh

Dr. S.C.L. Gupta

to move the following Motion:

"That this House agrees with the Ninth Report of Committee on Private Member's Bills & Resolutions presented on $10^{\rm th}$ January, 2012".

4. Papers to be laid on the Table:

- (I). Smt. Sheila Dikshit, Chief Minister to lay the Copies of the following reports (English & Hindi Version):
 - (a) 11th Annual Report of the Lokayukta for the year 2009-10.
 - (b)12th Annual Report of the Lokayukta for the year 2010-11
- (II). Shri Harun Yusuf, Minister of Development to lay the copy of Annual Report for the year 2010-11 of the Delhi Co-operative Housing Finance Corporation Ltd. (DCHFC)(English & Hindi Version).

5. Introduction of Bills:

- 1. Smt. Sheila Dikshit, Chief Minister to introduce, "The Delhi Value Added Tax (Amendment) Bill, 2012 (Bill No. 02 of 2012)" with the leave of the House.
- 2. Shri Haroon Yusuf, Minister of Development to introduce, "The Delhi Co-operative Societies (Amendment) Bill, 2011 (Bill No. 01 of 2012)" with the leave of the House.
- 5. Motion of Thanks on Lt. Governor's Address:

Discussion on the following Motion of Thanks moved on 10th January, 2012 by Shri Anil Bhardwaj & Shri Rajesh Lilothia:

"That this House expresses its gratitude to Hon'ble Lt. Governor for his address delivered to the Assembly on 9th January, 2012."

Delhi P.N.Mishra 11th January, 2012 Secretary